NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

FOR ORDER

I.A NO. 226/KB/2017 C.P (IB). NO. 150/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (T) Shri S.Vijayaraghavan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th May, 2017, 10.30 A.M

Name of the Company Under Section		Parker Hannifin India Pvt. Ltd.			
		9		IBC	
SI. No.	Representa	nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date	
1.	CS Mahn	a Singha, Aes	on behalf of the IRP	29/5/17	
2.	AKASH SHA	ARMA, Pr.CS.	Corposale debtor	Akouh Showing	
		ORDER		ZI.	

Ld. Pr. CS on behalf of the IRP as well as Pr. CS on behalf of the Corporate Debtor is present.

Order pronounced. Certified copy of the order may be issued, if applied for, upon compliance of all requisite formalities.

(S. Vijayaraghavan) Member (T)

(Vijai Pratap Singh) Member (J)